

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 22.07.2024 THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Yuktha Overseas  
Vs  
Sri Textile Erode Pvt. Ltd.

MAIN PETITION NUMBER : CP/1009/IB/2018

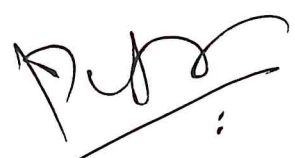
(IA/MA) APPLICATION NUMBERS



IA/377(CHE)/2023, IA/378(CHE)/2023, IA(IBC)/1427(CHE)2024, IA(IBC)/1499(CHE)2024

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. IA-377 /23  
+  
378 /23

Epfo, Salyera  
by  
P.K. Pavan Kumar Sharma  
Advocate, Epfo

  
22/7/24

1 CP/1009/IB/2018  
IA/377(CHE)/2023; IA/378(CHE)/2023  
IA(IBC)/1427(CHE)2024; IA(IBC)/1499(CHE)2024

**ORDER**

**IA/377(CHE)/2023**

Present: Mr. P.K.Paneerselvam, Ld. Counsel for EPFO.  
Mr. Suvendra Kumar Panda, Ld. Counsel for Liquidator.

This application has been filed seeking condonation of delay of 299 days in filing the application towards rejection of claim by the Liquidator, which was filed with a delay of 1002 days before the Liquidator.

**IA/378(CHE)/2023**

Present: Mr. P.K.Paneerselvam, Ld. Counsel for EPFO.  
Mr. Suvendra Kumar Panda, Ld. Counsel for Liquidator.

This application has been filed against the rejection of claim.

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Arguments on both the Applications partly heard.

Ld. Counsels for the parties are directed to file written synopsis of arguments within two weeks from today.

List the Applications for further arguments on **05.09.2024**.

**IA(IBC)/1427(CHE)2024**

**IA(IBC)/1499(CHE)2024**

Present: Mr. Suvendra Kumar Panda, Ld. Counsel for Liquidator.  
None for Respondent.

This application(s) has been filed seeking direction to Tamil Nadu Mercantile Bank for fixing the remuneration and releasing the payment.

The Applicant is directed to serve copy of the Application on the Respondents.

Since, IA(IBC)/1499(CHE)2024 relates to impleadment of R2 i.e., Tamil Nadu Mercantile Bank, we **allow** the Application.

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Amended memo of parties be filed before serving notice on the Respondents of the application IA/1427/2024.

IA/1499/2024 is **disposed of**.

List IA(IBC)/1427(CHE)2024 for hearing on **05.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**